89

(c) and (d) Yes, Sir. The impact of several projects identified during the Session of the Joint Commission will be on the rural sector, particularly of projects in respect of agricultural machinery, milk processing machinery, mica industries, and food processing.

Acquisition of Licenced Arms by Security Officers in Mizoram

969. SHRI LALBUAIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of registered licence holders of shot guns and rifles in Mizoram in 1965, giving details in respect of Aizawl and Lunglei separately:
- (b) whether it is a fact that these licenced arms were taken away by the Mizoram National Front for their

use during the disturbances or by the Security Officers for safe custody during their operations; and

to Questions

(c) if so, what was the number of arms taken away by the Security Officers?

THE MINISTER OF HOME AFFAIRS (SHRI CHAR AN SINGH): (a) According to information received from the Government of Mizoram, there were 4249 registered licence holders of fire-arms in Mizoram in 1965. Separate figures for Aizawl and Lunglei Districts are not available as in 1965 Mizoram comprised of only one district.

(b) and (c) 375 weapons were reported to be taken away by the Mizo National Front from the fire-arm licensees during the disturbances. 2857 weapons of non-service pattern were taken over by the Security

Denial of facilities to persons belonging to the SC and ST Migrating from one state to another

970. SHRI B. R. MUNDA: SHRI SHYAM LAL YADAV. SHRI JAGAN NATH BHARDWAJ: SHRI GUNANAND THAKUR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a large number of persons belonging to the Scheduled Tribes who migrated from Bihar, West Bengal, Orissa, Madhya Pradesh and other States to Assam and Andaman and Nicobar Islands are not getting the facilities intended for them;
- (b) whether it is also a fact that persons belonging to the Scheduled Castes and Scheduled Tribes migrating from one State to another are not given any facility by the Government of the latter State to which they are entitled: and